Kerosene	16.09.92	Rs.2201.54 per kilo litres
	01.10.93	Rs. 2530.00 per kilo litres
Levy sugar	17.02.93	Rs.8.30 per kg.
	01.02.94	Rs.9.05 per kg.
Soft coke	27.5.82	Rs.175 per tone

(c) No. Sir. At present there is no such proposal under consideration of the Government.

(d) to (g). Does not arise.

[English]

Telephone Divisional Office in Barroni

1764. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is no divisional telephone office in Barroni Industrial city. Begusarai district Headquarters, and because of which the people have to face a lot of inconvenience;

(b) if so, the reasons therefor:

(c) whether the Government propose to set up such office in the said city also:

(d) if so, the time by which it is likely to be opened, and

(e) if not the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) It is true that there is no Divisional Telephone Office (known as Telecom District Engineer) at Barauni. The subscribers of Barauni are served by the office of Telecom District Manager at Darbhanga.

(b) Barauni is a part of Darbhanga SSA (Secondary Switching Area). As per the policy of the Department only one Telecom District can be opened in a S.S.A

(c) No. Sir

(d) Question does not arise

(e) As indicated at (b) above

[English]

Food Security

1765 SHRI JAG MOHAN Will the Minister of FOOD be pleased to state :

(a) the precautions being taken by the Government to ensure that the long-term food security of the country does not jeopardise by the policies that are being advocated by the developed countries for adoption at the World Food Summit of November, 1996.

(b) whether the Government have so far taken only lukewarm interest in the forthcoming Summit and its participation in the preparatory meetings has been at a low level and without any effective contribution. (c) whether the ever-increasing use of chemical fertilisers and pesticides and the likely patenting of seeds would increase the input costs and add to the problem of rural indebtedness in India and make agriculture profitable only for large "agri-business" western corporations, and

(d) what precise measures are being contemplated to safeguard Indian agriculture and strengthen India's food security?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) (a) Providing food security to the population is fundamental to the policy of the Government and in pursuance of this, policies are pursued aiming at (i) increased production to meet the demands of rising population and of rising per capita income. (ii) making available foodgrains at affordable prices to all and (iii) continuity in availability in foodgrains is assured by adopting buffer stocking policy for the central pool which feeds the PDS.

(b) No. Sir.

(c) and (d). As far as the cost of chemical fertilizers is concerned, there has been no increase in the price of urea which continues to be under Retention Price Scheme The enhanced concession allowed w.e.f. 6.7.96 on decontrolled phosphatic and pottasic fertilizers has resulted in the availability of fertilizers at cheaper rates to farmers. Government have adopted Integrated Pest Management (IPM) as guiding principle in plant protection strategy since 1981. It is broad ecological approach encompassing cultural mechanical biological methods and techniques of pest control. This helps minimise input costs environment pollution and maintains ecological equalibirium. It has been decided to evolve a sui generis system for protection of plant varieties which inter alia seeks to protect the traditional rights of the farmers as well as rights of the plant breeders and researchers. The proposed sur generis system would contain adequate safeguards to ensure that seeds of improved varieties which are granted protection are available to farmers at a reasonable price To ensure increased production measures like subsidies on inputs, increased institutional credit and better access to institutional credit for small and marginal farmers and other weaker sections to enable them to adopt modern. technology and improved agricultural practices, support prices and marketing facilities are being provided

Advertisements

1766. SHRI PARASRAM BHARDWAJ SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government have received

proposals that advertisements should be shown on Doordarshan only in the beginning or at the end of the programmes: and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTR OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) . (a) No. Sir.

(b) Does not arise.

Community Viewing TV Sets

1767. SHRI MANIKRAO HODLYA GAVIT SHRI PARASRAM BHARDWAJ

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria fixed for setting up of the Community Viewing Television Sets:

(b) the number of Community Viewing Television sets installed during the Seventh Five Year Plan. Statewise and Location-wise: and

(c) the target fixed for the Eighth Five Year Plan under this scheme. State-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTR OF INFORMATION AND BROADCASTING (SHRI C M. IBRAHIM) : (a) to (c). The Community Viewing Sets are mainly installed in Backward Areas/Border Districts of different States, in schools and Panchayat Ghars. However, installation and maintenance of Community Viewing Sets is considered as the responsibility of concerned State Governments/Union Territory Administrations out of their own funds. Location of installations of Community Viewing Sets is decided by State Governments/Union Territory Administrations and the information therefore, is not Centrally maintained. No funds have been allocated for this purpose during VII and VIII Five Year Plans. However, as a special case Government has provided Community Viewing Sets during VII and VIII Five Year Plans in the States as per the statement annexed

STATEMENT

State-wise Allocations of Community Viewing sets during VII Five Year Plan

	VHF Sets	DR Sets
Assam	1162	338
Arunachal Pradesh	356	104
Nagaland	503	147
Manipur	441	129
Tripura	798	232
Mizoram	124	36

Meghalaya	488	142
(ii) Lakshdweep	-	8
(iii) Sikkim	100	-
(iv) Kashmir Valley	500	-

State-wise Allocations of Community Viewing sets during VIII Five Year Plan

	VHF Sets	DR Sets
Arunachal Pradesh	-	62
Sikkim	-	20
Kashmir Valley	-	65
Maharashtra*	70	-

70 Nosl of TV sets have been installed in the earth quake affected areas of Latur and Osmanabad of the state of Maharashtra with funds received from international agencies

Fund for Construction of Houses for Bidi Workers

1768. SHRI THAWAR CHAND GEHLOT Will the Minister of LABOUR be pleased to state :

(a) whether the Union Government has provided funds during-1995-96 to the Government of Madhya Pradesh for the construction of houses for Bidi Workers.

(b) if so, the details thereof:

(c) the number of dwelling units constructed by the State Government till March 31, 1996 by utilising these funds and the locations thereof:

(d) whether the State Government has undertaken the construction work as per the target fixed in this regard: and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : (a) Yes. Sir

(b) The Government of India have issued administrative approval to the State Governments proposal for construction of 2.700 houses for beedi workers in Sagar Division and released 50% subsidy in advance amounting to Rs. 1.21.50.000/- during the year 1995-96 to facilitate the construction of the houses as requested by the State Government

(c) and (d) The construction work has not yet been started by the State Government.

(e) The selection of land for construction of houses and its transfer by State Government is under process

Projects in Mining Sector

1769 SHRI HARIN PATHAK Will the Minister of MINES be pleased to state

(a) the average cost increase and time over run per project in the Mining sector during the last three years project-wise.